NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 135/397-398/NCLT/AHM/2016 (New) CP No. 68/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

Name of the Company:

Manojkumar T. Mevalal & Ors.

V/s.

Venus Lifestyles Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2

ORDER

None present for Petitioner. None present for Respondent.

List the matter for final hearing as a last chance on 26.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of September, 2017.